



\$~62 IN THE HIGH COURT OF DELHI AT NEW DELHI * W.P.(CRL) 688/2021 AND CRL.M.A. 19871/2021 +VIKAS KUMAR SIKARIA & ORS. Petitioners Through: Mr. Ashwani Kumar Dubey, Advocate. versus UNION OF INDIA & ORS. Respondents Mr. Amit Mahajan, CGSC. Through: Mr. Prem Prakash, Mr. Shikhar Bhardwaj and Mr. Abhijit Bhatnagar, Advocates. Ms. Richa Kapoor, ASC for the State. Mr. Ripu Daman Bhardwaj, SPP for CBL. Mr. Anil Mittal and Ms. Komal Aggarwal, Adovcates. **CORAM:** HON'BLE MR. JUSTICE RAJNISH BHATNAGAR <u>ORDER</u> % 15.12.2021

No time left.

List on 3rd February 2022.

RAJNISH BHATNAGAR, J

DECEMBER 15, 2021